

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Principal District and Sessions Judge,
Budgam, Pulwama and Kargil

NO:- 36311-13/88 Dated :- 12/09/2018

Sub:- Awaiting information regarding Rajya Sabha Starred/unstarred Question NO. 2031 regarding the "Percentage of cases pending in various courts where central Government is a party and the number of cases pending in courts"

Sir,

Kindly refer to this Office letter NO:- 32350-72/Sts Dt: 10.08.2018 on the subject cited above, the information regarding Rajya Sabha Starred/unstarred Question NO. 2031 regarding the "Percentage of cases pending in various courts where central Government is a party and the number of cases pending in courts" is still awaited despite of lapse of more than one month .

In this connection, it is requested to kindly furnish the requisite information **today positively** through **e-mail or tele fax No. 0194-2506639** enabling us to communicate the same to the Supreme Court of India, New Delhi .

Yours faithfully,


Asstt: Registrar (Sts.)

NO:- 36311-13/88

Dt:- 12/09/2018

Copy forwarded to the Incharge NIC High Court Wing, Srinagar for uploading in to the High Court web site .


Asstt: Registrar